

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**34. CA 1033/2020, CA 62/2021, CA 116/2021 IN
CP 911/MB/2020**

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - IRIS Hospitalities Pvt Ltd Applicant
IN THE MATTER OF
Agarwal Reality Developers Pvt Ltd.
V/s
Neeharika Infrastructure Pvt Ltd**

APPEARANCES: -

FOR THE PETITIONER : Absent.

FOR THE RESPONDENT : Adv. Harshit Ratra, Counsel for R.5

Section: U/s 241- 242 Companies Act, 2013

ORDER

The matter is taken convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List
this matter for hearing on **05.06.2023**.

Sd/-

**SHYAM BABU GAUTAM
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**